

What is the necessity for a survey again?

**Shri Raj Bahadur:** The provision is made for preliminaries for collection of technical and other data yet to be finalised. Even after these two reports, the project has got to be formulated.

**Shri Raghunath Singh:** May I know whether harbour engineers have been consulted as suggested in the report?

**Shri Raj Bahadur:** As the hon. Member knows there was a committee known as the Sethusamudram Project Committee which went into this question and it made certain recommendations involving a cost of Rs. 9 crores. The Government experts examined it and said that the cost would come to about Rs. 26—30 crores and we requested Captain J. R. Davies to go into the question with a view specifically to find how the costs could be reduced.

**Shri Tangamani:** As a result of the recommendations of Captain J. R. Davies, may I know if the cost of the channel portion has been reduced and if so, by how much?

**Shri Raj Bahadur:** I have indicated certain figures in the statement. In respect of South Approach (Outer Section) a decrease of 17.7 per cent is possible; in respect of South Approach (Inner Section), 22.2 per cent is possible and the Bay of Bengal Approach (Middle Channel Palk Strait), 26.3 per cent is possible.

**Shri C. R. Pattabhi Raman:** In view of the undue delay that has already taken place, will attempts be made to start the work early?

**Shri Raj Bahadur:** There has never been any difference of opinion that this project is useful in so far as it will cut down the distance of about 300 miles for the ships going from the west to the east. The question is how quickly we can finalise the technical details and work them out within the provisions made in the Plan.

**Shri B. Das Gupta:** In view of its national and international importance, what is the approximate time the Government would take to finalise this—including the time for surveying and re-surveying and so on?

**Shri Raj Bahadur:** As I said, we have made in consultation with the Planning Commission a provision of Rs. 40 lakhs for this project along with the others for certain preliminary work to be done. As soon as the project report is ready, we would try to find out whether we can find some additional financial allocations for the project or not.

**Shri Sampath:** In view of the fact that there is a suggestion for further reduction of the initial cost, may I know whether there is any likelihood of this project being included in the Third Plan?

**Shri Raj Bahadur:** I cannot say categorically that it can be included in the Third Plan. As I said, we have made some provision for preliminary work to be done in regard to this. To what extent it can be taken up is a matter which will depend upon the results of these findings themselves along with some technical advice which we are yet to get.

#### Committee on Co-operative Credit

- +
- \*215. {  
 Shri Shree Narayan Das:  
 Shri Radha Raman:  
 Shri Ram Krishan Gupta:  
 Shri A. M. Tariq:  
 Shri Bhakt Darshan:  
 Dr. Ram Subhag Singh:  
 Shrimati Ila Palchoudhuri:  
 Shri Ajit Singh Sarhadi:  
 Shri Hem Barua:  
 Shri Agadi:  
 Shri Wodeyar:  
 Shri Tangamani:

Will the Minister of Community Development and Co-operation be pleased to refer to the reply given to Starred Question No. 1075 on the 5th September, 1960 and state:

(a) whether the Government of India have finalised the consideration

of the report of the Committee on Co-operative Credit;

(b) if so, the nature of decisions taken;

(c) whether the various State Governments have sent their reactions to those recommendations which concern them; and

(d) if so, the nature of important reactions received?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** (a) Yes, Sir.

(b) The important policy decisions taken by the Government of India and communicated to State Governments is laid on the Table. [See Appendix I, annexure No. 62].

(c) and (d). The State Governments expressed their reactions in the Conference of State Ministers for Co-operation held at Srinagar in June last and also in the meeting of the National Development Council held in September, 1960. They were in general agreement with the recommendations of the Committee. Their views have been taken into account in arriving at decisions communicated to State Governments.

**Shri Shree Narayan Das:** Some of the recommendations of this committee relate to the Reserve Bank of India. I would like to know whether the Reserve Bank of India has taken any decisions and whether the Government of India has accepted those decisions?

**Shri B. S. Murthy:** The decisions arrived at by the Government of India include also the views expressed by the Reserve Bank of India.

**Shri Shree Narayan Das:** From the statement it appears that agricultural credit societies will be given some grants from the Government. May I know how these grants will be shared between the Central Government and the State Governments?

**Shri B. S. Murthy:** Well, Sir, the details will be worked out later on.

**श्री भक्त दर्शन:** सहकारी ऋणों के बारे में एक बड़ी रुकावट यह रही है कि अलग-अलग राज्यों में अलग-अलग तरह के कानून और नियम हैं और इस समिति ने भी इस बारे में ध्यान आकर्षित किया है। मैं यह जानना चाहता हूँ कि क्या राज्य सरकारें अपने काननों को संशोधित करके उनको आल इंडिया पैटर्न पर लाने की कोशिश कर रही हैं, ताकि ये दिक्कतें दूर हो जायें।

**Shri B. S. Murthy:** The desire expressed is quite welcome, but this committee was not entrusted with the work expressed in the question..

**Shrimati Ila Palchoudhuri:** May I know whether landless tenants also will be provided credit according to the needs of their production and their capacity for repayment?

**Shri B. S. Murthy:** Of course, Sir.

**Dr. Ram Subhag Singh:** In the statement it is mentioned that the State will participate in purchasing the share capital of primary credit societies. May I know whether the Government have assessed the requirements of funds needed for meeting this obligation during the first three years after the launching of this programme?

**Shri B. S. Murthy:** Well, Sir, the committee has recommended and the Government have accepted that there should be State participation in the share capital. The share capital participation will be indirect and not direct and the question of the amount required will depend upon the number of new societies that are coming into existence on the pattern as has been envisaged by the committee and the Government.

**Shri Hem Barua:** May I know whether it is a fact that the functioning of these co-operative credit societies is mostly slow and sluggish and of little help to the farmers; if so, whether it is a fact that this committee

has suggested a thoroughly reorganised movement, and in case it has suggested like that may I know whether the Government find any wisdom in that suggestion?

**Mr. Deputy-Speaker:** Does the hon. Member expect that the Minister would accept the first portion of his question also?

**Shri Hem Barua:** Sir, they have ..

**Mr. Deputy-Speaker:** Why need we spend time in putting that portion which does not require any answer?

**Shri B. S. Murthy:** I do not accept the first part of the question. If till my hon. friend insists that the movement is slow and sluggish, I may say it is due to the lack of active co-operation from hon. friends like Shri Hem Barua. I request that they may activate the co-operative movement in India which is a poor man's friend.

**Mr. Deputy-Speaker:** Shri Tangamani.

**Shri Hem Barua:** Sir, let me answer it because there is a direct attack on a poor man, a quiet and docile man like me.

**Mr. Deputy-Speaker:** We will find some other time for that.

**Shri Hem Barua:** I may say, Sir, that no co-operation was ever asked for from me.

**Mr. Deputy-Speaker:** Order, order.

**Shri Tangamani:** When this V. L. Mehta Committee was in session, the Full Finance Scheme Committee was set up by the Madras Government. May we know whether the Government has got any report about that scheme which is functioning in one block in each district; and, if so, what is the Government's reaction to that?

**Shri B. S. Murthy:** As soon as we received the Mehta Committee Report somewhere about the end of May, 1960, we communicated the recommendations contained therein to the State Government of Madras and the

State Government of Madras has also indicated its views. Therefore, the decisions that have been communicated now to all States form the consensus of opinion of all the State Governments.

**Shri Tangamani:** My question was . . .

**Mr. Deputy-Speaker:** Order, order. Let me call the next hon. Member. If there is time I will come back to him, but I cannot assure him that I will call him again.

**Shri Raghuraj Sahai:** One of the recommendations of this committee appears to be that co-operative societies admit to their membership all classes of cultivators including marginal and sub-marginal cultivators, landless tenants etc., and provide them adequate credit on the basis of their production requirements and repaying capacity. I would like to know from the hon. Minister whether any action has been taken by any of the States with regard to this recommendation?

**Shri B. S. Murthy:** These recommendations were communicated to the State Governments only last month.

**Shri U. L. Patil:** Part B(iv) of the statement mentions about one-third of the members being nominated by the Central Bank. This appears to be on the high side. May I know the reasons for that?

**Mr. Deputy-Speaker:** The hon. Member has already got the information. He is now going into the reasons.

**Shri U. L. Patil:** I do not have the information. The statement mentions that.

**Mr. Deputy-Speaker:** That is the information supplied to the hon. Member. He has got the information from the statement. He is relying upon that information. He does not need any further information. He wants only to argue on that.

**Shri U. L. Patil:** It is not so.

**Mr. Deputy-Speaker:** Order, order. It is my misfortune that I think like that.

**Shri Yadav Narayan Jadhav:** On page 3 of the statement it is said that in the interest of agricultural production it is necessary that co-operative societies admit to their membership all classes of cultivators including marginal and sub-marginal cultivators, landless tenants etc. May I know whether it is a fact that State legislations on co-operation do not allow these things at present; if so, may I know whether any target date has been fixed to carry out this recommendation?

**Shri B. S. Murthy:** It is a new pattern that is going to come into existence. Cultivators whether marginal or sub-marginal, and even landless agricultural labour are to be admitted as members of a co-operative society and credit also is to be provided so that they would get adequate credit for their agricultural production.

**Shri Hem Barua:** May I know whether it is a fact that most of the recommendations of the committee are at variance with those of the National Development Council; if so, whether it is a fact that the Government are prepared to put in cold storage the recommendations of the committee and harp back to the recommendations of the National Development Council?

**Mr. Deputy-Speaker:** That is too wide a question to be answered during Question Hour.

**Shri Tangamani:** I would like to know whether Government have got reports about the working of the Full Finance Scheme in one block in each district in the Madras State, and whether they have received the report of the committee which is studying the working of the Full Finance Scheme?

**Mr. Deputy-Speaker:** It will be difficult to enter into the details about each individual State.

### टेलीप्रिटर का कारखाना

+

श्री भक्त वर्शन :  
श्री अ० मु० तारिक :  
श्री रामकृष्ण गुप्त :  
श्री वारियर :  
श्री वासुदेवन नायर :  
पंडित डा० ना० तिवारी :  
\*२१६- श्री विश्वनाथ राय :  
श्री प्र० के० देव :  
श्री बि० दास गुप्त :  
श्री अरविन्द घोषाल :  
श्री रामी रेड्डी :  
श्री वी० चं० शर्मा :  
श्री तंगामणि :

क्या परिवहन तथा संचार मंत्री ३१ अगस्त, १९६० के तारांकित प्रश्न संख्या ६१६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि टेलीप्रिटर बनाने का कारखाना लगाने के बारे में, जिसका फैसला पहले किया जा चुका है, अब तक क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : भारत सरकार द्वारा भारत में टेलीप्रिटर बनाने के लिये इटली के मेसर्स आई एन-जी० सी० ओलि-वेट्टी तथा सी० एस० पी-ए०, के साथ किये गये जिस समझौते पर हस्ताक्षर हुए हैं, उसकी प्रतिलिपि सभा-घटल पर रख दी गई है।

इस समझौते के अन्तर्गत टेलीप्रिटर बनाने के लिये एक ऐसी कम्पनी स्थापित करने की कार्यवाही की जा रही है, जिस पर सरकार का पूरा-पूरा अधिकार हो। आशा है कि उक्त कम्पनी शीघ्र ही रजिस्टर्ड करा दी जाएगी।

यह निश्चय किया गया है कि कारखाना गिण्टी, मद्रास में लगाया जायेगा।

**Some Hon. Members:** In English also.

**The Minister of Transport and Communications (Dr. P. Subbarayan):** A copy of the agreement signed by the